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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 316 of 2017 in C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Iberchem S. A & Anr.

V/s.

Yatin Chnadulal Davda & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Rasesh Parikh Kishan Dave. Hitesh Buch 2.	3 Advocate FCS	Respondent (Respondent in T.A.)	P.H. Panilch Hodarde H. Brah
SUJAL SHAM	Advocate	P12107	Spy Stol
3. Mr Saurat Soparkar along with Mr Bijal Chhahapati	ORDER	Applicants Applicants	manner Sal

4 Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrpati with Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. Learned Advocate Mr. Rasesh Parikh with Learned PCS Mr. Hitesh Buch with Learned Advocate Mr. Kishan Dave present for Respondent No.1 and 2/ Original petitioner. Learned Advocate Mr. Sujal Shah present for Respondent No. 2 to 7 in IA 316/2017.

Reply by respondent filed.

Reply filed by Respondent and Rejoinder filed by applicant. Rejoinder by applicant filed.

Heard arguments of learned Counsel for Applicant.

For arguments of learned Counsel for Respondent.

List the matter on **99**.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.